

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1068
ANSWERED ON:30.07.2010
MEDICAL EDUCATION UNDER NCHER
Ray Shri Rudramadhab

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government plans to bring Medical Education under the purview of National Council for Higher Education and Research (NCHER);
- (b) if so, the benefits likely to be derived to both the medical institutions and the students;
- (c) the manner in which it will help to check massive corruptions in medical education;
- (d) whether the Government proposes to lay down new norms for according recognition to the private medical colleges; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) Department of Higher Education under the Ministry of Human Resource Development proposes to introduce a Higher Education and Research Bill providing for, inter-alia, an overarching authority, namely, the National Commission for Higher Education and Research (NCHER) to coordinate the higher education in the country, to promote research and innovation and to impart autonomy to higher educational institutions, etc. The Task Force constituted to aid and assist in drafting the Higher Education and Research Bill visited several States during the process of consultations. At certain forums, the participants expressed the need to take the medical education also under the ambit of the proposed NCHER.

(b) to (e) Ministry of Health & Family Welfare on its part is also considering setting up of an overarching regulatory body viz., National Council for Human Resources in Health (NCHRH), with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled personnel in the health sector.